<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 66 & 67 OF 2016 APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

Dated: 20th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NOS. 66 & 67 OF 2016

M/s Gill Acqua Hydro Power Gene Vs.		Appellant(s)			
Punjab State Power Corporation	Ltd.	& Ors.		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Vishal Gupta Mr. Kumar Mihir			
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesa Ms. Neha Garg Mr. Ashwin Ramanatl			
		Mr. Aditya Grover for	R-2		
		Mr. Sakesh Kumar Mr. Charu Singhal for	[.] R-3		

<u>APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016</u> <u>AND</u> <u>APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016</u>

Punjab State Power Corporation Ltd. Vs.				Appellant(s)
M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg		

Ms. Nena Garg Mr. Ashwin Ramanathan Counsel for the Respondent(s) : Mr. Vishal Gupta Mr. Kumar Mihir for R-1

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar Mr. Charu Singhal for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd